

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV – Special Bench

43.

IA-2567/2023 in C.P.(IB)/488(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES: Piramal Capital & Housing Finance limited
Vs
Nikhil R. Mansukhani

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT,
2016.

ORDER

1. Mr. Akash Agarwal i/b AMR Law, Ld. Counsel for the petitioner present (VC). Adv. Ruchita Jain a/w Yash Dhruva i/b MDP and Partners, Ld. Counsel for the Personal Guarantor present (VC).
2. List this matter before regular Bench on **10.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)